

**SCHEDULE II**  
**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF**  
**M/S VIRGO MARINE SHIPYARDS PRIVATE LIMITED (IN LIQUIDATION).**

| Sr. No. | Particulars                                                                        | Details                                                                                                                                                                            |
|---------|------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of Corporate Debtor                                                           | M/s Virgo Marine Shipyards Private Limited (In Liquidation)                                                                                                                        |
| 2.      | Date of Incorporation of Corporate Debtor                                          | 17-09-2010                                                                                                                                                                         |
| 3.      | Authority under which Corporate Debtor Is Incorporated/ Registered                 | Registrar Of Companies (Mumbai)                                                                                                                                                    |
| 4.      | Corporate Identity Number of Corporate Debtor                                      | U45400MH2010PTC207769                                                                                                                                                              |
| 5.      | Address of the Registered Office and Principal Office (if any) of Corporate Debtor | <b>Registered Office:</b><br>F-408, KAILASH COMPLEX, PARKSITE, VIKHROLI WEST, MUMBAI, Maharashtra, India, 400079                                                                   |
| 6.      | Date of Closure of Insolvency Resolution Process                                   | 02/06/2025                                                                                                                                                                         |
| 7.      | Liquidation Commencement Date of Corporate Debtor                                  | 03/06/2025 and order copy Received date 05/06/2025                                                                                                                                 |
| 8.      | Name and the Registration Number of the Liquidator                                 | Mr. Mahesh Sureka<br>IBBI/IPA-001/IP P00413/2017-18/10736                                                                                                                          |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | <b>Liquidator Office:</b><br>173, Udyog Bhavan, Sonawala Road, Goregaon East, Mumbai 400063<br><a href="mailto:mahesh@mrsureka.com">mahesh@mrsureka.com</a><br>+91 9322581414      |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | <b>Correspondence Address:</b><br>173, Udyog Bhavan, Sonawala Road, Goregaon East, Mumbai 400063<br>+91 9322581414<br><a href="mailto:virgocirp@gmail.com">virgocirp@gmail.com</a> |
| 11.     | Last Date for Submission of Claims                                                 | 02/07/2025                                                                                                                                                                         |

Notice is hereby given that the Hon'ble National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of M/s **VIRGO MARINE SHIPYARDS PRIVATE LIMITED (In Liquidation)** on 03/06/2025. The order copy was received on 05/06/2025.

The stake holders of M/s **VIRGO MARINE SHIPYARDS PRIVATE LIMITED (In Liquidation)** are hereby called upon to submit a proof of their claims, on or before **02/07/2025**, to the liquidator at the address mention against item No. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

[ In case a stakeholder does not submit is claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India ( Insolvency Resolution Process for corporate Person ) Regulation. 2016, shall be deemed to be submitted under Section 38.]

Name and Signature of the Liquidator:

Mr. Mahesh Sureka

Liquidator of M/s Virgo Marine Shipyards Private Limited (In Liquidation)

IA (LIQ)1882 of 2020 In C.P. (IB)/1600(MB)2019

IP Regn.No. IBBI/IPA-001/IP-P00413/2017-18/10736

AFA Certificate Validity up to 31.12.2025

Date: 06/06/2025